

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 164 OF 2019 & IA No. 650 OF 2019 & IA No. 1655 OF 2019

Dated: 1st October, 2019

In the matter of:

Chemplast Sanmar Ltd

.... Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **30.10.2019.**

Court Master

NR